

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

45.

**IA 808(MB)2024  
IN C.P. (IB)/55(MB)2023**

CORAM:

MS. ANU J. SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **17.04.2024**

NAME OF THE PARTIES:

State Bank Of India  
Vs  
Ritu Anand Agrawal

SECTION: 95(1), 60(2) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

**ORDER**

1. Ms. Ruchita Jain, Ld. Counsel for the Petitioner present. Mr. Mayank Bagla, Ld. Counsel for the Personal Guarantor present.
2. Heard the Counsel from both sides and perused the material available on records. **Reserved for orders.**

Sd/-  
**ANU J. SINGH**  
**Member (Technical)**

Sd/-  
**KISHORE VEMULAPALLI**  
**Member (Judicial)**